Labour Projects. Under the scheme of NCLP, special schools have been set up with provisions for non-formal education, vocational training, nutrition, stipand, health care etc. So far, 76 child labour projects have been sanctioned in the child labour endemic States for coverage of 1.5 lakh children.

Visit of NCM Delegation to Gujarat

868. SHRI DIPANKAR MUKHERJEE: SHRI NILOTPAL BASU:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that a delegation of the National Commission for Minorities visited Gujarat to study specific allegations of atrocities on the Minority Communities, especially the Christian Community,
 - (b) if so, the details thereof;
- (c) whether the said delegation has submitted any report on their study;
- (d) if so, the salient features of the report and the details thereof; and
- (e) if not, the tentative time schedule for submitting this report?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND **EMPOWERMENT** (SHRIMATI MANEKA GANDHI): (a) and (b) Yes, Sir. A team of officials of the National Commission for Minorities led by Dr. Massey, Member, National Commission for Minorities visited the State of Gujarat between 10 and 12 August, 1998.

(c) and (d) On the basis of the written and oral submissions to the National Commission for Minorities' team and its own findings, the Commission has made ten statutory" recommendations under Section 9(1)(C) of the National Commission for Minorities Act, 1992 and sent them to the State Government of Gujarat and the concerned Ministries ofthe Central, Government for taking appropriate action in the matter.

(e) Does not arise.

Schemes for Street Children

869. SHRI S. RAMACHANDRAN PILLAI: SHRI VIJAYA RAGHAVAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the estimated street children in the country; State-wise;
- whether Government are implementing any scheme for the welfare of the street children; and
 - (c) if so, the State-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND **EMPOWERMENT** (SHRIMATI MANEKA GANDHI): (a) A survey of number of street children in the country State-wise has not been undertaken.

- (b) Yes, Sir.
- (c) The State-wise details of number of centres functioning under the scheme is given in the enclosed statement.

Statement

State-wise details -of Number of Centres Functioning under the Scheme of Street Children

SI.	Name of the State	No. of Centre	
No.		functioning	
1.	Andhra Pradesh	6	
2.	Assam	2	
3.	Gujarat	5	
4.	Karnataka	6	
5.	Kerala	2	
6.	Madhya Pradesh	5	
7.	Maharashtra	10	
8.	Manipur 1		

(Rs,	in	Lakhs)

SI. N	ame of the Slate	No. of Centres	
No.		Functioning	
9.	Miozpram	1	
10.	New Delhi	7	
11.	Orissa	1	
12.	Punjab	1	
13.	Rajasthan	2	
14.	Tamil Nadu	7	
15.	Uttar Pradesh	4	
16.	West Bengal	24	
	TOTAL	84	

Funds for Coaching of SC and ST **Candidates**

870. SHRI ANANTA SETHI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the amount provided for coaching of SC and ST candidates for competitive examinations held by UPSC, SSC etc. during the last three years;
- (b) whether there is a need to increase the coaching facilities in every State; and
- (c) if so, the steps taken in that direction in Orissa during the last three years and proposed for every State in 1998-99?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND **EMPOWERMENT** (SHRIMATI MANEKA GANDHI) (a) The amount provided as Central Assistance to the State Governments/UTs/NGO's for coaching of SC/ST candidates for Competitive examination held by UPSC, SSC etc. during last three years is as under:-

S. No.	Year	Amount Released	
1.	1995-96	205.36	
2.	1996-97	187.63	
3.	1997-98	174.57	

(b) and (c) The adequacy or otherwise of coaching facilities is required to be evaluated by the respective State/U.T. Government who recommend any addition to the present facilities as and when required during the last three years proposal for new Pre Examination Training Centres (TETCs) were received from various Government and Centre Assistance was released to two new PETCs Kurukashetra University (Haryana) and L. C. Institute of Social and Applied Science, Bhubaneshwar (Orissa).

Implementation of Welfare Schemes

- 871. SHRI C. O. POULOSE: Will the Minsiter of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) the names of the different welfare schemes under his Ministry being implemented in the country. State-wise;
- (b) the details of the funds allocated for the purpose during each of the last three years and till now, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND **EMPOWERMENT** (SHRIMATI MANEKA GANDHI): (a) Information is given in the Statements attached (See below).

(b) Information is being collected and will be laid on the Table of the House.

Statement

Names of Welfare schemes being implemented by the Ministry of Social Justice and Empowerr ent

- Scheduled Castes Welfare I.
 - 1. Special Central Asr^tance to